

**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR**

**SPECIALIZED EDUCATIONAL PROGRAMME ON –
PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005**
(Through online and other modes of telecommunications including Videoconferencing)

DATE: 20th JUNE, 2020 (MPSJA)

PROGRAMME

SESSIONS	TIME	TOPICS
I	10.30 a.m. to 10.40 a.m.	Inaugural session & overview of the Programme By: Officers of the Academy
II	10.40 a.m. to 11.55 a.m.	General Introduction: Object, procedure, application & interim measures under Protection of Women from Domestic Violence Act, 2005 By: Smt. Anu Singh, OSD, MPSJA
<i>BREAK (11.55 a.m. to 12.15p.m.)</i>		
III	12.15 p.m. to 1.30 p.m.	Interim & final orders that can be passed under Protection of Women from Domestic Violence Act, 2005 and their enforcement By: Shri Tajinder Singh Ajmani, OSD, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR